

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 701**  
TO BE ANSWERED ON 08.02.2021

**Draft EIA 2020 notification**

701. SHRI DEREK O' BRIEN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of public comments that Government received on the draft Environment Impact Assessment (EIA) 2020 notification;
- (b) the status of taking into consideration the public comments on draft EIA 2020 and the number of comments considered/incorporated out of them; and
- (c) the number of ex post facto environmental clearance given by Government during the last five years and whether Government recorded the volume of total environmental degradation caused because of it?

**ANSWER**

MINISTER OF STATE FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a) and (b) About 20 lakh comments / suggestions have been received on the draft EIA Notification, 2020. An Expert Committee under the chairmanship of former Director, National Environmental Engineering Research Institute (NEERI) has undertaken the exercise of profiling and analyzing the comments/suggestions received with help of technology and physical examination.

(c) The EIA Notification 2006 does not have any provision for *ex-post facto* Environmental Clearance. The Environment Clearance granted is only prospective and is effective from the date of grant of such Clearance. EIA 2020 has not been notified.

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